

# **THE HIGH COURT OF ORISSA, CUTTACK**

## **OFFICE ORDER**

*Dated, the 23<sup>rd</sup> August, 2021*

It is hereby notified that in supersession of the order dated 4<sup>th</sup> March, 2021, the Hon'ble Court has decided that the High Court and its Office shall function as usual on the working Saturdays.

Though 28<sup>th</sup> August, 2021 was earlier declared as Court working day for the High Court, in view of the restrictions imposed by the State Government in Cuttack, Bhubaneswar and Puri towns till the morning of 1<sup>st</sup> September, 2021 the Court will not function on 28<sup>th</sup> August, 2021. However, the office will function on the said day. Further, to compensate for 28<sup>th</sup> August, 2021 which is now not a Court working day, 30<sup>th</sup> October, 2021 is declared as Court working day.

**BY ORDER**

*JM*  
23/8/2021

**REGISTRAR (JUDICIAL)**

**Memo No. 9566 (100) / Dtd. 23.08.2021**

**Copy forwarded to:-**

1. All Officers of the Court;
  2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
  3. All Asst. Registrar-cum-Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court;
  4. All Superintendents of the Court;
  5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court;
  6. The Medical Officers of the Court;
  7. Notice Board;
- for information and necessary action.

*J*  
23.8.21

**SPECIAL OFFICER (SPL. CELL)**

Memo No. 9567 (80) / Dtd. 23.08.2021

**Copy forwarded to the :-**

1. Secretary General, Supreme Court of India, New Delhi;
  2. Registrar General, All High Courts;
  3. Chief Secretary to Govt. of Odisha, Bhubaneswar;
  4. Advocate General, Odisha, Cuttack;
  5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar;
  6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar;
  7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar;
  8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar;
  9. Director, Odisha Judicial Academy, Cuttack;
  10. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
  11. District & Sessions Judges.....(All) of the State;
  12. President, High Court Bar Association, Cuttack;
  13. Secretary, High Court Bar Association, Cuttack;
  14. Commissioner of Police, Police Commissionerate, Bhubaneswar;
  15. Deputy Commissioner of Police, Cuttack;
- for information and necessary action.

8  
23.8.21

**SPECIAL OFFICER (SPL. CELL)**

Memo No. 9568 (08) / Dtd. 23.08.2021

**Copy forwarded to:-**

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela;
  2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar;
  3. The Presiding Officer, State Education Tribunal, Bhubaneswar;
  4. The Chairman, Sales Tax Tribunal, Cuttack;
  5. The Member, 2<sup>nd</sup> MACT, Cuttack / Sambalpur / Berhampur;
- for information and necessary action.

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23.8.21

**SPECIAL OFFICER (SPL. CELL)**